

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
CHANDIGARH**

REGIONAL BENCH - COURT NO. I

Excise Appeal No. 60177 of 2016

[Arising out of Order-in-Original No. 11-13/15-16/Commr/YG/FBD-I dated 28.01.2016 passed by the Commissioner of Central Excise and Service Tax, Faridabad-I]

Shri Raj Kumar, Bhatia, Managing Director of Prime India Polymix Pvt. Ltd.Appellant

VERSUS

Commissioner of Central Excise, Delhi-IVRespondent

APPEARANCE:

Ms. Krati Singh and Shri Aman Singh and Ms. Jashanpreet Kaur,
Advocates for the Appellant

Shri Aniram Meena, Shri Goverdhan Dass Bansal, Authorized
Representatives for the Respondent

**CORAM: HON'BLE MR. S. S. GARG, MEMBER (JUDICIAL)
HON'BLE MR. P. ANJANI KUMAR, MEMBER (TECHNICAL)**

DATE OF HEARING: 25.07.2025
DATE OF DECISION: 07.08.2025

The appeal is allowed. For order, see order of date passed in
Excise Appeal No.60175 of 2016.

**(S. S. GARG)
MEMBER (JUDICIAL)**

**(P. ANJANI KUMAR)
MEMBER (TECHNICAL)**